

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2236

ANSWERED ON:18.12.2013

COMPLAINTS AGAINST OFFICIALS

Kumar Shri Vishwa Mohan;Nishad Capt.(Retd.) Jainarayan Prasad;Premdas Shri ;Ram Shri Purnmasi;Saroj Shri Tufani;Singh Shri Sushil Kumar

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Government has received any complaints against the officials of the Directorate of Estates;
- (b) if so, the details thereof during the last three years and the current year, year-wise along with the nature of complaints;
- (c) whether any probe has been conducted by the Government in this regard and if so, the details thereof;
- (d) whether the said officials are working even during the course of probe and if so, the details thereof and the reasons therefor; and
- (e) the steps taken/being taken by the Government in this regard and also to dispose off such complaints?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SMT. DEEPA DASMUNSHI)

- (a): Yes, Madam.
- (b): The details are at Annexure.
- (c): Yes, Madam. Probe has been conducted in all the cases of complaints against the employees of the Directorate of Estates.
- (d): Yes, Madam. One official was transferred to his parent Department. Some of such officials are still working in the Directorate due to administrative requirements, where the complaints against them do not warrant compulsory transfer.
- (e): The cases have already been processed in accordance with the rules, on the subject.